Date: Oct 10, 2025

Public consultation no. C2R/2025-26/257

RBI invites public comments on the draft "Reserve Bank of India (Non-Banking Financial Companies – Asset Liability Management) Directions, 2025"

With a view to consolidate the existing regulatory instructions on the topic on an 'asis' basis, the draft of Reserve Bank of India (Non-Banking Financial Companies – Asset Liability Management) Directions 2025 has been issued for public comments.

Additional comments or any attachments may also be submitted by email at feedbackconsoldor@rbi.org.in.

Last date for submission of comments is November 10, 2025.

Draft Direction: PDF (691.31 KB)